

and consequently afford comparatively restricted prospects of sheltered appointments to officers of low medical category. Since the present rules do not discriminate against personnel disabled during the last Indo-Pak. conflict, the question of amending them does not arise.

#### Ex-I.N.A. Personnel

\*226. **Shri Ramachandra Ulaka:**  
**Shri Dhuleshwar Meena:**  
**Shri Khagapathi Pradhani:**  
**Shri Heerji Bhai:**

Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 406 on the 21st November, 1966 and state:

(a) whether the question of restoring the forfeited pay and allowances of Ex-INA personnel has since been considered; and

(b) if so, the decision taken in the matter?

**The Minister of Defence (Shri Swaran Singh):** (a) and (b). The matter is actively under consideration and a decision is likely to be taken shortly.

#### Hindi Broadcasts

227. **Shri Shri Chand Goel:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether any additions have been made in the Hindi broadcasts during the years 1966-67;

(b) whether there is any proposal to increase them during the next year; and

(c) whether any steps have been taken or are proposed to be taken to improve the standard of broadcasts from the point of view of education and entertainment?

**The Minister of Information and Broadcasting (Shri K. K. Shah):** (a) Yes, Sir.

(b) Specific plans for the next year have not yet been formulated

(c) Improvement in standards is a continuous process and is constantly kept in view.

#### Probe into the death of Netaji Subhash Chandra Bose

\*228. **Shri Madhu Limaye:**  
**Shri Ram Kishan Gupta:**  
**Shri S. Kundu:**  
**Shri Baidhar Behera:**  
**Shri Srinivas Misra:**  
**Shri Samar Guha:**  
**Shri Mohan Swarup:**

Will the Minister of External Affairs be pleased to state:

(a) whether Government's attention has been drawn to the statement of the retired Japanese Lt. General Fujiwara, who was attached to the I.N.A., about a probe into the circumstances surrounding the 'death' of Netaji Subhash Chandra Bose;

(b) whether Government propose to take the initiative in setting up a Joint Indo-Japanese probe team; and

(c) if not, the reasons therefor?

**The Minister of External Affairs (Shri M. C. Chagla):** (a) Yes, Sir.

(b) No, Sir.

(c) It will be recalled that an Official Enquiry Committee was appointed in 1956 to investigate the facts relating to the reported death of Netaji Subhash Chandra Bose. The Committee, after examination all the evidence, had presented a report which established that Netaji had actually died in an air accident in 1945. The Government are convinced that the report is accurate and there is no need for further enquiry. Lt. General Fujiwara has not come forward with any new facts.

#### Stateless persons of Indian origin in Ceylon

354. **Shri S. Supakar:** Will the Minister of External Affairs be pleased to state:

(a) the total number of Stateless persons of Indian origin in Ceylon at present; and